

PRIME MINISTER be pleased to state:

(a) the weather reports about rains in the year 1989-90 for the whole of the rainy season; and

(b) the record of rains this year in different States as compared to the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI . K .R. NARAYANAN): (a) The 1989 South West Monsoon set over Kerala on June, 3, 1989 and covered the entire country as per normal scheduled. The rainfall activity and its distribution have been close to normal both in space and time. Upto the 3rd week of July, 27 out of 35 Meteorological Sub-Divisions received excess or normal rainfall. The deficient areas are largely confined to North-west India. The prediction is that the country as a whole will receive normal rainfall during the whole South-West Monsoon season (June to September) of 1989.

(b) Rainfall distribution over the country so far is good except in some parts of north-west India. During the period from June 1 to third week of July, 1989, the cumulative rainfall was either excess or normal in 27 out of 35 meteorological sub-divisions in the country. Comparatively, during the corresponding period, 34 meteorological sub-divisions received normal or excess rainfall in 1988 and 10 meteorological sub-divisions received normal or excess rainfall in 1987.

#### **Seizure of Heroin in New Delhi**

1874. SHRI PRAKASH CHANDRA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention

has been drawn to the news item appearing in "The Hindustan Times" dated 5 July, 1989 wherein it has been stated that 7 Kg. Heroin has been seized in New Delhi on 4 July, 1989;

(b) if so, whether any arrest has been made in this regard; and

(c) the action taken by Government against the culprits?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) Yes, Sir.

(b) and (c). A case FIR No. 329 dated 30.6.1989 u/s 21/61/85 NDPS Act has been registered and two persons have been arrested.

#### **Expenditure on IPKF**

1875. SHRI AZIZ QURESHI: Will the Minister of DEFENCE be pleased to state:

(a) the total expenditure incurred on the IPKF forces in Sri Lanka upto the end of June, 1989;

(b) the percentage of the expenditure shared by the Government of Sri Lanka upto the end of June 1989;

(c) break up of the number of officers and jawans killed/permanently disabled during the IPKF operations in Sri Lanka;

(d) the total amount of compensation given to the families of the officers/jawans killed during IPKF operations and the basis on which the amount of compensation is determined; and

(e) the total amount of compensation